

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 249 OF 2019**

**Dated : 19<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**KSK Mahanadi Power Company Limited ... Appellant(s)**

**Versus**

**Tamil Nadu Generation & Distribution Corporation  
Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. S. Vallinayagam for R-1

**ORDER**

Reply of Respondents on main appeal shall be filed within six weeks.

List the matter on **05.12.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**